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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CONT.CAS(C) 1721/2025 & CM APPL. 71371/2025

WG CDR NIVEDITA J KATOCHPetitioner
Through: Mr. Ankur Chhibber, Adv.

versus

SHRI RAJESH KUMAR SINGH AND ORSRespondents
Through: Mr. Satya Ranjan Swain, CGSC
with Major Ashish Chadha

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 22.12.2025

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C. HARI SHANKAR, J

- **1.** Learned Counsel for the petitioner submits that the order of which contempt is alleged has been complied with.
- **2.** Accordingly, as the order is complied with, the notice of contempt is discharged.
- **3.** The contempt petition is disposed of.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

DECEMBER 22, 2025/*rjd*